

of the cases, an FIR was lodged against one of the five firms under Section 420/468/471 of the Indian Penal Code. The case is sub-judice.

(b) The requisite information is being collected.

Supply of Sub-Standard Goods

8540 SHRI HUKUMDEO NARAYAN YADAV Will the PRIME MINISTER be pleased to refer to the reply given on 16 April, 1990 to Unstarred Question No. 4962 regarding supply of sub-standard goods and state

(a) the value of goods in rupees for the supply of which orders were placed to those firms and stipulated time-frame thereof

(b) the reasons for not registering criminal cases against those firms for supplying sub-standard goods and guilty of fraud, cheating and breach of trust and

(c) whether any high level enquiry is proposed to be conducted to ascertain about collusion of departmental officers with these firms?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) The total value of the orders placed on the 86 firms is approximately Rs 18.58 crores. The stipulated time-frame for supply ranges between January 1986 and December 1989.

(b) The supply of stores not conforming to specifications are liable to be rejected in terms of contract. This does not ipso-facto constitute a criminal offence.

(c) Enquiries have been ordered in 33 cases. In the remaining cases, preliminary investigation have been ordered.

[English]

Acquisition of Ballistic Missiles by Pakistan

8541 SHRI B.N. REDDY:
SHRI HARISH RAWAT:
SHRI SARJU PRASAD SA-
ROJ:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the reported move of China to sell its ballistic missiles to Pakistan

(b) whether this new medium range missile of nearly 800 kms range could be used to penetrate into India and thrash India in war as has been reported by the sources of US Defence Industry, and

(c) if so, the remedial measures proposed to be taken by Government in this regard to meet any eventuality of war?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) and (b) Government have seen media reports on this matter. So far there is no confirmed information that China is proposing to sell such missiles to Pakistan.

(c) Government take into consideration all developments impinging on our security and continually update plans to maintain full defence preparedness.

Residential Accommodation for Defence Officers and other Ranks

8542 SHRI YASHWANTRAO PATIL. Will the PRIME MINISTER be pleased to state.